



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM NAGALAND MIZORAM & ARUNACHAL PRADESH ]

### **N O T I C E**

IT IS FOR INFORMATION TO ALL CONCERNED THAT **ON 26-11-2021 (FRIDAY) :-**

1. **THE DIVISION BENCH – I** COMPRISING OF **HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE SOUMITRA SAIKIA** AND **DIVISION BENCH – II** COMPRISING OF **HON'BLE MR. JUSTICE N.K. SINGH AND HON'BLE MRS. JUSTICE MALASRI NANDI** WILL NOT SIT AND ALL MATTERS TO BE LISTED BEFORE THE RESPECTIVE BENCHES ARE **DEFERRED**.
2. THE **HON'BLE MR. JUSTICE SOUMITRA SAIKIA** WILL SIT SINGLY AND WILL TAKE UP **CIVIL BENCH – IV** MATTERS.
3. THE **HON'BLE MRS. JUSTICE MALASRI NANDI** WILL SIT SINGLY AND WILL TAKE UP **MACT (HEARING)** MATTERS.
4. **ANY URGENT MATTER(S)** RELATING TO THE **HON'BLE DIVISION BRNCH – I** AND THE **HON'BLE DIVISION BENCH – II** ON THE AFOREMENTIONED DATE TO BE **MENTIONED** BEFORE THE **HON'BLE SPECIAL DIVISION BENCH** COMPRISING OF **HON'BLE MR. JUSTICE SUMAN SHYAM AND HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY** IN COURT NO – 5.

BY ORDER

Dated, Guwahati the 24<sup>TH</sup> November, 2021